pnb Housing Finance Limited

Regd. Office:- 9th Floor, Antriksh Bhavan, 22, K G Marg, New Delhi-110001. Phones:- 011-23357171, 23357172, 23705414, Website: www.pnbhousing.com

Delhi Branch :-PNB Housing Finance Limited, 8th Floor DCM Building16, Barakhamba Road, C P New Delhi – 110001.**Noida Branch** :-Ground Floor, D-2, Sector - 3, Noida (U.P.) – 201301. **Meerut Branch** :-Ist Flr, Pinacle Tower, Vaishali Corner, Garh Road, Meerut-250004, (U.P).**Haldwani Branch** :- Khet No 317, 1st Flr, Thandi Sadak, Opposite H.P Petrol Pump, Near Krishna Hospital, Nainital Road, Haldwani-263139, Uttarakhand **Lucknow Branch** :- Cyber heights 3rd floor, vibhuti khand, gomati nagar, lucknow-226010.**Jalandhar Branch** :-Ltd. SCO-44, Ist Flr, PUDA Complex, Jalandhar-144001,Punjab. **Bhiwadi Branch** :-A-10,1st Flr, Bhagat Singh Colony, Alwar Bye Pass, Bhiwadi-301019 Rajasthan

NOTICE UNDER SECTION 13(2) OF CHAPTER III OF SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002, READ WITH RULE 3(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 AMENDED AS ON DATE

We, the PNB Housing Finance Limited (hereinafter referred to as **'PNBHFL')** had issued Demand notice U/s 13(2) of Chapter III of the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The said Demand Notice was issued through our Authorized Officer to all below mentioned Borrowers/Co- Borrower/Guarantors since your account has been classified as Non-Performing(NPA) Assets as per the Reserve Bank of India/ National Housing Bank guidelines due to non-payment of instalments/ interest. The contents of the same are the defaults committed by you in the payment of instalments of principals, interest, etc. Further, with reasons, we believe that you are evading the service of Demand Notice hence we are doing this Publication of Demand Notice which is also required U/s 13(2) of the said Act. You are hereby called upon to pay PNBHFL within a period of 60 Days of the date of publication of this demand notice the aforesaid amount along with up-to-date interest and charges, failing which PNBHFL will take necessary action/measures under all or any of the provisions of Section 13(4) of the said Act, against all or any one or more of the secured assets including taking possession of the secured assets of the borrowers and guarantors. Your kind attention is invited to provisions of sub-Section (8) of Section 13 of the of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 where under you can tender/pay the entire amount of outstanding dues together with all costs, charges and expenses incurred by the PNB HFL only till the date of publication of the notice for sale of the secured assets by public auction, by inviting quotations, tender from public or by private treaty. FURTHER, you are prohibited U/s 13(13) of the said Act from transferring either by way of sale, lease or in any other way the aforesaid secured assets.

Sr. No.	Loan Account No.	Name/ Address of Borrower and Co- Borrower(s)	Name & Address of Guarantor(s)	Property (ies) Mortgaged	Date of Demand Notice	Amount O/s as on date Demand Notice
1.	HOU/DEL/1021/919843, B.O.: Delhi	**Shilpi Gupta & Ramda Thomson Technologies, Vidya Sagar Gupta** H.No-27M 1, Punjabi Mohalla, Zamrudpur, Greater Kailsh Part-1, New Delhi, India-110048 Sub Divided, Unit Number B/55, Over Nazul Plot No B, Civil Station House No,32/3D, Mauza Lal Bahadur Shastri Marg, Lohia Marg, Allahabad, Uttar Pradesh-211003	NA	Sub Divided, Unit Number B/55, Over Nazul Plot No B, Civil Station House No, 32/3D, Mauza Lal Bahadur Shastri Marg , Lohia Marg, Allahabad, Uttar Pradesh-211003	07-11-2023	**Rs.8350856.81/-** (Rupees Eighty Three Lakhs Fifty Thousand Eight Hundred Fifty Six & Eighty One Paisa Only **as on 07.11.2023**
2.	NHL/DEL/1222/1063001, B.O.: Delhi	**Neeraj Neeraj** H.No- 240, Pocket B Dda, Plotted Area, Dwarka, Sector-19,South West Delhi, New Delhi, India-110075, Jai Enterprises, 543 H,Pace City 2, Sector 37, Gurgaon,Haryana-122001 H.No-123, Entire 2nd Floor, Withour Roof Rights, Area Measuring322 Sq. Mt. Block-H Vikaspuri, Delhi-110018, **Ashwani Sharma** A 278, Madhu Vihar, Uttam Vihar, New Delhi, Delhi-110059 Jai Enterprises, 543 H, Pace City 2, Sector 37, Gurgaon, Haryana- 122001, H.No-123, Entire 2nd Floor, Withour Roof Rights, Area Measuring322 Sq. Mt. Block-H Vikaspuri, Delhi-110018, **Jai Enterprises** 543 H, Pace City 2, Sector 37, Gurgaon, Haryana- 122001,H.No-123, Entire 2nd Floor, Withour Roof Rights, Area Measuring 322 Sq. Mt. Block-H Vikaspuri, Delhi-110018 **Yashoda** H.No-240, Pocket B Dda, Plotted Area, Dwarka, Sector-19,South West Delhi, New Delhi-110075, H.No-123, Entire 2nd Floor, Withour Roof Rights, Area Measuring322 Sq. Mt. Block-H Vikaspuri, Delhi-110018	NA	H.No-123, Entire 2nd Floor, Withour Roof Rights, Area Measuring 322 Sq. Mt. Block-H Vikaspuri, Delhi-110018	07-11-2023	**Rs.21133048.06/-** (Rupees Two Crore Eleven Lakhs Thirty Three Thousand Forty Eight And Six Paisa Only **as on 07.11.2023**
3.	HOU/NOI/0317/364242, B.O.: NOIDA	**Jahnavi Aurora** E-48,Ground Floor, Sun City,Golf Course Road,Sector-54, Gurgaon,Haryana,India-122001,Urbane Store,133, Ground Floor, Westend Marg Lane-1,Saidulajab, New Delhi-110030,Apartment No-1904, Tower-29, Lotus Boulevard, Group Housing Plot No-Gh-003, Situated At, Sector-100,Noida,Uttar Pradesh -201301**Asha Aurora** E-48,Ground Floor, Sun City, Golf Course Road, Sector-54, Gurgaon, Haryana-122001, Apartment No-1904, Tower-29,Lotus Boulevard, Group Housing Plot No-Gh-003, Situated At, Sector-100, Noida, Uttar Pradesh-201301	NA	Apartment No -1904, Tower-29,Lotus Boulevard, Group Housing Plot No-Gh-003, Situated At, Sector-100,Noida,Uttar Pradesh-201301	14-08-2023	**Rs.2670438.22/-** (Rupees Twenty Six Lakh Seventy Thousand Four Hundred Thirty Eight And Twenty Two Paisa Only **as on 14-08-2023**
4.	00166660002082, B.O.: NOIDA	**Sandeep Kumar Singh** Plot No-5/1613,Sf, Sector-5,Ghaziabad, Uttar Pradesh,India-201001,B-62, Block-B, Jaitpur Extension, Delhi-110001.M/S Vikas Traders,285, Sf-1, Sector-4 Vaishali,Ghaziabad, Uttar Pradesh-201010 **Anil Kumar Singh** Plot No-5/1613,Sf, Sector-5 Vasundhra,, Ghaziabad, Uttar Pradesh,India-201014	NA	Plot No-5/1613,Sf, Sector-5 Vasundhra, Ghaziabad, Uttar Pradesh,India-201014	14-08-2023	**Rs.840518.21/-** (Rupees Eight Lakh Forty Thousand Five Hundred Eighteen & Twenty One Paisa Only **as on 14-08-2023**
5.	00166740004763, B.O.: NOIDA	**Gunjan Malhotra** 21, Raja Enclave, Road No-44, Pitampura, Delhi-110034 Hindustan Thompson Associates Pvt Ltd.,Udyog Vihar, Enkay Centre Block-A,Commercial Complex, Gurgaon, Haryana-122016, G-099,Greenerest Homes Jaypee Green Sprots City, Gautam Buddh Nagar,Uttar Pradesh-201307,**Tinku Moni Borah** Flat No.32, Raja Enclave, Road No-44,Pitampura, Delhi-110034.G-099, Greenerest Homes Jaypee Green Sprots City, Gautam Buddh Nagar,Uttar Pradesh-201307, **Sushma Malhotra** 21, Raja Enclave, Road No-44, Pitampura, Delhi-110034, G-099, Greenerest Homes Jaypee Green Sprots City, Gautam Buddh Nagar, Uttar Pradesh-201307	NA	G-099, Greenerest Homes Jaypee Green Sprots City, Gautam Buddh Nagar,Uttar Pradesh-201307	28-07-2023	**Rs.2714711.96** (Rupees Twenty Seven Lakh Fourteen Thousand Seven Hundred Eleven And Ninety Six Paisa Only **as on 28-07-2023**
6.	NHL/NOI/0119/636154, B.O.: NOIDA	**Pankaj Singhal** A-72,Ramprastha Colony, Po Chander Nagar, Ghaziabad, U. P.-201011.Rajdhani Canvas Udhyog, Ground Floor, 48 Pul Mithai, Azad Market, Delhi-110006. Gaur City Centre (Fifth Floor), 5,O-5104, Gaur City Centre, Plot No-C-1-A/Gh-01, Gaur City,Sector-4, Na,Na, Near Kishan Chowk, Greater Noida, U. P.-201310. **Sunita Singhal** A-72,Ramprastha Colony, Po Chander Nagar,Ghaziabad, U.P.-201011.Gaur City Centre (Fifth Floor),5,O-5104, Gaur City Centre, Plot No-C-1-A/Gh-01, Gaur City, Sector-4, Na,Na,Near Kishan Chowk, Greater Noida, Uttar Pradesh- 201310	NA	Gaur City Centre (Fifth Floor), 5,O-5104, Gaur City Centre, Plot No-C-1-A/Gh-01, Gaur City, Sector-4, Na,Na, Near Kishan Chowk, Greater Noida, Uttar Pradesh-201310	13-07-2023	**Rs.3137829.22** (Rupees Thirty One Lakh Thirty Seven Thousand Eight Hundred Twenty Nine And Twenty Two Paisa Only **as on 13.07.2023**
7.	00056660003393 & NHL/MEE/0717/405137, B.O.: MEERUT & DELHI	**Manish Kansal & Vinod Kumar,Rahul Kansal,Shashi Gupta** Flat On Ff Only On Plot No. 868, Sundram Colony, Meerut, Uttar Pradesh, India-250001H.No- 849, Sundram, Rashi Nagar, Meerut, Uttar Pradesh, India-250001.M/S Chiddha Lal General Store,180, Khair Nagar,Pather Walan, Meerut, Uttar Pradesh-250002	NA	Flat on FF 868 on Part of Plot on 868, Sundram Colony Revenue, Village-Malyana, Rishi Nagar, Distt- Meerut, Uttar Pradesh, India-250002	13-07-2023	**Rs.1771552.71/-** (Rupees Seventeen Lakhs Seventy One Thousand Five Hundred Fifty Two & Seventy One Paisa Only) **as on 13.07.2023**
8.	HOU/NOI/0915/242354, B.O.: NOIDA	**Sunil Kumar Bhatia** F-9/32,Lane F-9, Block -F,Krishna Nagar, Delhi, India-110051.Block-B (Tower-2),11,1103, Lotus Isle, Plot No-H-10, Sector-98, Noida Uttar Pradesh, India-201301.**Urmila Bhatia** F-9/32,Lane F-9, Block -F,Krishna Nagar, Delhi, India-110051.Block-B (Tower-2),11,1103, Lotus Isle, Plot No-H-10, Sector-98,Noida Uttar Pradesh, India-201301.27, N Park Opp Sector-3,Rajendra Park, Sahibabad, Uttar Pradesh-201005	NA	Block-B (Tower-2), 11,1103, Lotus Isle, Plot No-H-10, Sector-98, Noida Uttar Pradesh, India-201301	14-08-2023	**Rs.10406964.55** (Rupees One Crore Four Lakh Six Thousand Nine Hundred Sixty Four And Fifty Five Paisa Only **as on 14-08-2023**
9.	HOU/HLDW/0622/998204, B.O.: Haldwani	**Rohit Kumar** Teen Pani Dam,Fulsunga,Udham Singh Nagar, Uttarakhand-263153. Chauhan Fasion Point, Teen Pani Dam, Fulsunga, Rudrapur, Udham Singh Nagar, Uttarakhand-263153, Plot No 10A, Khasra No.397/3 Min, Kaushaliya Green Colony, Village Bigwara, Tehsil Rudrapur, Udham Singh Nagar, Uttarakhand, 263153. **Preeti Chauhan**Ward No 1,Teen Pani Dam, Fulsunga, Post Transit Camp, Rudrapur, Fulsunga,,Udham Singh Nagar, Udham Singh Nagar, Uttarakhand-263153,Plot No 10A, Khasra No 397/3 Min, Kaushaliya Green Colony, Village Bigwara, Tehsil Rudrapur, Udham Singh Nagar, Uttarakhand, 263153	NA	Plot No 10A, Khasra No 397/3 Min, Kaushaliya Green Colony, Village Bigwara, Tehsil Rudrapur, Udham Singh Nagar, Uttarakhand, 263153	07-11-2023	**Rs.1157263.21** (Rupees Eleven Lakh Fifty Seven Thousand Two Hundred Sixty Three And Twenty One Paisa Only **as on 07-11-2023**
10.	HOU/LUC/0522/990775, B.O.: Lucknow	**Biswajit Biswas** Shanti Vihar, Sithaura Road , Bareilly, Uttar Pradesh - 243001,87,Sithaura, Bareilly,Uttar Pradesh-243001, Plot on Part of, Khasra No 273/1 Min, Adm 76.08 Sq Metre, Bankey Sithora, Pargana And Tehsil, Bareilly, U.P., 243001, **Anjana Biswas** 87,Sithaura, Bareilly, Uttar Pradesh-243001, Plot on Part of, Khasra No 273/1 Min, Admeasuring 76.08 Sq. Mt., Bankey Sithora, Pargana And Tehsil, Bareilly, Bareilly, U.P.243001 Rajeev Nagar, Bangali Colony,Lalkuan Gaga, Nainital, Uttarakhand- 262402,	NA	Plot On Part Of, Khasra No 273/1 Min, Admeasuring 76.08 Sq. Mt., Bankey Sithora, Pargana And Tehsil, Bareilly, Bareilly, U.P., 243001	07-11-2023	**Rs.1431764.73/-** (Rupess Fourteen Lakh Thirty One Thousand Seven Hundred Sixty Four And Seventy Three Paisa Only **as on 07-11-2023**
11.	00016710007748, B.O.: DELHI	**Krishan Dutt Sharma** 315, Kautilya Aptt, Sec-6, Vasundhra, Ghaziabad, Uttar Pradesh-201012 **Krishan Dutt Sharma & Mithlesh Sharma,Ravi Dutt Sharma,Amit Sharma** Plot No-C-15 F F , Mild Complex, Vasundhra, Ghaziabad-Uttar Pradesh-201012 **Amit Sharma** 144, Fatak Wali Gali, Delhi Gate, Delhi-110006	**Amit Sharma** Plot No-C -15 F F , Mild Complex,Vasundhra, Ghaziabad-U.Pradesh -201012 **Amit Sharma** 144, Fatak Wali Gali, Delhi Gate, Delhi-110006**Vinay Kumar Chaudhary** C-214, Brij Vihar, Ghaziabad, Uttar Pradesh-U.P.-201010	Plot No-C-15 F F , Mild Complex, Vasundhra, Ghaziabad-Uttar Pradesh-201012	13-07-2023	**Rs.1161602.07** (Rupees Eleven Lakhs Sixty One Thousand Six Hundred Two And Seven Paisa Only **as on 07-11-2023**
12.	HOU/BHI/1118/603367, B.O.: BHIWADI	**Sunil Kumar** Flot No F501, Krish Vatka, Bhiwadi, Alwar, Rajasthan-301019.Flat-Daffodil/ E-404, Fouth Floor, "Omaxe Panorma City-Homes", Village- Banbeerpur, Bhiwadi, Tehsil-Tijara, District-Alwar,Rajasthan-301019, H.No- A. 75,Hari Nagar, Maya Puri, Delhi, Contonment, South West Delhi- 110064.**Yamini Sharma** Flot No F501, Krish Vatka, Bhiwadi, Alwar, Rajasthan,India-301019.Flat-Daffodil/ E-404, Fouth Floor, "Omaxe Panorma City - Homes", Village- Banbeerpur, Bhiwadi, Tehsil- Tijara, District- Alwar,Rajasthan -301019, H.No- A. 75, Hari Nagar, Maya Puri, Delhi, Contonment, South West Delhi- 110064	**Sunil Kumar & Yamini Sharma** flat no.F501, Krish Vatka, Bhiwadi, Alwar,Rajasthan - 301019, Flat- Daffodil/ E-404, 4th Floor,"Omaxe Panorma City homes" Vill- Banbeerpur, Bhiwadi, Tehsil-Tijara, Dist- Alwar,Rajasthan - 301019 H.no- A.75, Hari Nagar, Maya Puri, Delhi, Contonment, Delhi- 110064	Flat- Daffodil/ E-404, Fouth Floor, "Omaxe Panorma City -Homes", Village- Banbeerpur, Bhiwadi, Tehsil- Tijara, District- Alwar, Rajasthan -301019	18-08-2023	**Rs.1869590.82** (Rupees Eighteen Lakhs Sixty Nine Thousand Five Hundred Ninety & Eighty Two Paisa Only **as on 18.08.2023**

Place : Delhi, Dated : 25.11.2023 **Sd/- Authorized Officer, for PNB Housing Finance Limited**

NEWTIME INFRASTRUCTURE LIMITED

Registered Office: Begampur Khatola, Khandsa, Near Krishna Maruti, Gurgaon, Basai Road, Haryana-122001,
CIN: L24239HR1984PLC040797
Phone: +91-7419885077; **E-mail**: newtimeinfra2010@gmail.com; **Website**: www.newtimeinfra.in

NOTICE OF EXTRA ORDINARY GENERAL MEETING AND E-VOTING INFORMATION

Notice is hereby given that the 01st Extra-ordinary General Meeting ("EGM") for the Financial Year 2023-24 of the Members of Newtime Infrastructure Limited ("Company") will be held on **Thursday, 21st of December 2023 at 12:00 Noon (IST) through Video Conferencing ("VC")/ Other Audio -Visual Means ("OVAM") facility** without physical presence of the Members at a common venue, to transact the business set out in the Notice of the EGM in accordance with the MCA General Circular Nos. 14/2020 dated April 8, 2020 17/2020 dated April 13, 2020, 22/2020 dated June 15, 2020, 33/2020 dated September 28, 2020, 39/2020 dated December 31, 2020, 10/2021 dated June 23 2021, Circular No.20/2021 dated December 8, 2021, Circular No, 3/2022 dated May 5, 2022 and Circular No. 11/2022 dated December 28, 2022 **("MCA Circulars")** read with SEBI Circular No. SEBI/HO/CFD/CMD2/CIR/P/2022/62 dated May 13, 2022 read with circular no. SEBI/HO/CFD/CMD1/CIR/P/2020/79 dated May 12, 2020 and SEBI/HO/CFD/CMD2/CIR/P/2021/11, dated January 15, 2021 issued by the Securities Board Exchange of India **("SEBI Circular")**.

The Notice of EGM along with login details for joining the EGM through VC/OAVM facility including e-voting has been sent on **Saturday, 25th November, 2023** through e-mail to all those Members whose e-mail address were registered with the Company or Registrar and Share Transfer Agent or with their respective Depository Participants("DP") in accordance with the MCA Circulars and SEBI Circular, and the same are also available on Company's website www.newtimeinfra.in , Website of Stock Exchanges www bseindia.com and on the website of Central Depository Services (India) Limited ["CDSL") at www.evotingindia.com.

In compliance with the provisions of Section 108 of the Companies Act, 2013 read with Rule 20 of the Companies (Management and Administration) Rules, 2015 and Regulation 44 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the members are provided with the facility to cast their vote electronically through remote e-voting (prior to EGM) and e-voting (during the EGM) through services provided by CDSL.

The remote e-voting period will commence at **09:00 AM, Monday, 18th of December 2023 and ends on 5:00 PM on Wednesday, 20th of December 2023**. During this period Members may cast their vote electronically, E-voting by electronic mode shall not be allowed beyond **5:00 PM on Wednesday, 20th of December 2023**. The e-voting module shall be disabled by CDSL thereafter.

The Members who have cast their vote by remote e-voting prior to the EGM would not be allowed to vote at the EGM through VC/OAVM facility. Once the member cast vote on a resolution, the Member shall not be allowed to change it subsequently, Detailed instructions for remote e-voting, joining the EGM and e-voting during the EGM is provided in the Notice of EGM.

The voting rights of Members shall be in proportion to the equity shares held by them in the paid-up equity share capital of the Company as on **Thursday, 14th of December 2023 ('cut-off date')**.

Any person, who is a member of the Company as on the cut-off date is eligible to cast vote on all the resolutions set forth in the Notice of EGM using remote e-voting or e-voting at the EGM. A person who ceases to be a member as on Cut-off date should treat this Notice for information purposes only.

A person who has acquired shares and becomes a member of the Company after the electronic dispatch of notice of the EGM and holding shares as of the cut-off date, may obtain the login ID and password by sending a request to CDSL. However, if the person is already registered with CDSL for remote e-voting then the existing user ID and password can be used for casting vote.

Members who are holding shares in physical form or has not registered their e-mail address with the Company/ Depositories, can obtain login credentials for e-voting as per the following procedure:

1. **For members holding shares in the physical form**, kindly provide your name, folio number, e-mail address to be registered along with scanned copy of the share certificate (front and back), self-attested scanned copy of the PAN Card and self-attested scanned copy of Aadhar Card by e-mail to the Company at newtimeinfra2010@gmail.com.
2. **For members holding shares in the demat form**, please update your e-mail address through your respective Depository Participants.

If you have any query relating to e-voting facility, please contact CDSL or send an email to www.evotingindia.com or call 1800225533.

The results of the e-voting will be declare within 2 working days from the conclusion of EGM and the results so declared along with Scrutinizer's Report shall be placed on the company's website and the website of Stock Exchange (www.bseindia.com).

By order of the Board of Directors
For Newtime Infrastructure Limited
Sd/-
Raj Singh Poonia
(Managing Director)
DIN: 09615705

Place: Gurugram
Date: 26.11.2023

बैंक ऑफ़ बड़ौदा Bank of Baroda

Hapur Branch: Triveni Ganj, Delhi-Garh Road, Distt. Hapur-245101, U.P.

POSSESSION NOTICE
Under Rule 8(1) of Security Interest Enforcement Rules, 2002

Whereas, the undersigned being the Authorized Officer of the **Bank of Baroda** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 **(54 of 2002)** and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated **12-04-2023** calling upon the Borrower **M/S SKM Enterprises Prop Mr. Marut Garg** to repay the amount mentioned in the notice being **Rs. 20,00,000.00 as on 12-04-2023 plus interest, other expenses** within 60 days from the date of receipt of the said notice.

The Borrowers having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13 and sub Section (4) of the said Act read with Rule 8 of the security interest (Enforcement) Rule 2002 on this **23rd day of November of the year 2023.**

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **Bank of Baroda, for an amount of Rs. 20,00,000.00 as on 12-04-2023 plus interest and other expenses thereon till date of payment.**

The Borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE PROPERTY

Registered mortgage of Immovable property-Commercial cum Residential Building (Double Storied) Part of Municipal No 2321/1-37(Old), later on municipal no 2321/1-4(3 Shops), Municipal Identity number HPU/W-10/2343, House Number 2343 towards Main Garh Road Southern Portion situated at Mohalla Laxmanpura, Garh Road, Hapur Distt. Hapur belonging to Mr Sunil Kumar Garg, Bounded and measured as under:- East:- Makan Smt Narmada Devi, now property Sushil Kumar and Mahesh Sharma, Badhau Sarak 15' wide, Bhuja 25'-6" & 3'-4.5" & 37', West:-Sampatti Trust Suraj Mal Maheshwari, now property of phoolwati and Tulsi Das, Bhuja 62'-6'", North:- Shesh Bhag Milkiyat Anil Kumar, Badhau Makan Roop Ram Sharma Bhuja 28'-1, ½", South:- Sarak Sarkari Garh Road, Bhuja 31'-6"

Date : 23-11-2023, Place : Hapur **Authorized Officer, Bank of Baroda**

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NEWGEN PAYMENT GATEWAY PRIVATE LIMITED

Sr.No.	PARTICULARS	DETAILS
1.	Name Of Corporate Person	**Newgen Payment Gateway Private Limited**
2.	Date Of Incorporation Of Corporate Person	12/09/2013
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies- Delhi
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U72900DL2013PTC257716
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	C-99, Block C, Inderpuri, New Delhi – 110012
6.	Liquidation Commencement Date Of Corporate Person	**November 16, 2023**
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	**Deepak Kumar Goyal** **R/o:** Flat no 101, Shridher Apartment 884/6, Ward no 6, Mehrauli, New Delhi – 110030 **Email id:** ca.deepak.mba@gmail.com **Contact Number:** 9990045308 **IBBI Regn. No.:** IBBI/IPA-001/IP- P02490/2022-2023/14143 **Address for correspondence:** Flat no 101, Shridher Apartment 884/6, Ward no 6, Mehrauli, New Delhi – 110030 **Email id:** ca.deepak.mba@gmail.com
8.	Last Date For Submission Of Claims	December 15, 2023

Notice is hereby given that the **Newgen Payment Gateway Private Limited** has commenced voluntary liquidation on November 16, 2023.

The stakeholders of **Newgen Payment Gateway Private Limited** are hereby called upon to submit a proof of their claims, on or before December 15, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : Nov 25, 2023 **Deepak Kumar Goyal**
Place: New Delhi **Liquidator**
IBBI/IPA-001/IP- P02490/2022-2023/14143

सेन्ट बैंक होम फायनेन्स लिमिटेड
Cent Bank Home Finance Limited
सेन्ट्रल बैंक ऑफ इण्डिया की अनुषंगी Subsidiary of Central Bank of India

Branch Office : 3E/10, Mezzanine Floor, Nav Durga Bhawan, Jhandewalan Extn. New Delhi-110055. Ph. : 011-35000439. (CIN No. U65922MP1991PLC006427

APPENDIX IV [Rules 8(1)] (POSSESSION NOTICE) For immovable property

Whereas, The undersigned being the authorized officer of the **CENT BANK HOME FINANCE LTD., Delhi Branch,** Under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rule 3, 2002 issued demand notice Upon the Borrowers/ guarantors mentioned below to repay the amount to **CENT BANK HOME FINANCE LTD., Delhi,** within 60 days from the date of receipt of the said notice. The Borrowers having failed to repay the amount, notice is hereby given to the borrower and the public in general that undersigned has taken possession of the property described herein below in exercise of powers conferred on me under section 13(4) of the said Act read with rule 8 of the said rules on the date mentioned against the account . The borrowers/ guarantors in particular and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of the **CENT BANK HOME FINANCE LTD., Delhi** for the amount and interest thereon w.e.f. NPA Date 08.08.2023

S. N.	Name of the Borrower/Guarantor & A/c No.	Description of the Mortaged Property	Notice Date / Date of Possession	Amount in Demand Notice
1.	**Mr. Pravin Chaudhary & Mrs. Reena Choudhary Loan A/c No. : 0603020000112 and 00603020000149**	All that part and parcel of the Property Consisting of: H. No 75, Khasra No 53 Lohia Vihar, Villlage Sihani , Parangana Loni, Ghaziabad, Uttar Pradesh. **Boundaries:- On The North -** By Road, **On The South By** - Others Property, **On The East By-**Wall Of Sai Enclave, **On The West By** - Property Of Gajendra Tyagi	19/08/2023 / 20.11.2023 (Symbolic)	**Rs.8,09,724/- + Rs.7,08,047/- Total Rs.15,17,771/- + interest & other charges - if any amount deposited**
2.	**Mr. Atul Sharma & Mrs. Santosh Sharma Loan A/c No. : 00603010000168**	All that part and parcel of the property consisting of : House No. 41 A, Khasra No. 92 Sangam Vihar, Village Saddique Nagar, Pargna Loni, Tehsil And Distt. Ghaziabad, Uttar Pradesh **Boundaries:** - On the North by - Part of Plot, On the South by- Gali 10 ft., On the East by - Others Plot, On the West by - Road 18ft	19/08/2023 / 20.11.2023 (Symbolic)	**Rs. 14,35,602 + interest & other charges - if any amount deposited**

Place : Delhi, Date: 25.11.2023 **Authorized Officer, Cent Bank Home Finance Ltd., Delhi**

U. P. STATE SUGAR CORPORATION LTD.
VIPIN KHAND, GOMTI NAGAR, LUCKNOW-226010
Ph. No. 0522-2307826/28 www.upsugcorp.in
Email : upstatesugarcorporation@gmail.com

Ref.No.: PC/SSC/CHHATA/1/1108 **Dated : 25.11.2023**

Invitation of EPC e-Bids

for Engineering, Procurement and Construction (EPC) for Supply, Erection and Commissioning of 3000 TCD (expandable to 4900 TCD) Sugar Mill Plant with Civil Works along with Operation and Maintenance of Sugar Mill at Chhata, District Mathura, (U.P.).

UPSSCL annuls the process of Invitation of e-Bid for establishing aforesaid plant published on 17.10.2023.

UPSSCL invites Engineering, Procurement and Construction (EPC) e-bids for supply, erection and commissioning of 3000 TCD (expandable to 4900 TCD) Sugar Mill Plant with Civil Works at Chhata, District Mathura, (U.P.) unit. The bidder will also operate and maintain Sugar Mill for 03 (three) years from the date of start of commercial production as per the Bid Document. Bid Document containing details of scope of work, eligibility criteria, technical specifications, other terms & conditions and draft agreements etc can be downloaded from www.upsugcorp.in or www.etender.up.nic.in. Bidders are advised to visit site to assess the actual conditions of the project site. Interested Bidders may submit their e-Bid on the e-tender website www.etender.up.nic.in as per conditions given in tender form upto 02.12.2023 till 5:00 PM. e-bids shall be opened on 04.12.2023 at 12:30 PM. Managing Director, UPSSCL reserves the right to reject any/all tenders without assigning any reason.

MANAGING DIRECTOR

केनरा बैंक (भारत सरकार का उपक्रम) Canara Bank (A Government of India Undertaking) Syndicate Bank

Regional office Civil Lines, Moradabad

SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

read with proviso to Rule 8 (6) & 9(1) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Constructive/ Symbolic/ physical possession of which has been taken by the Authorised Officer of the Canara Bank., Secured Creditor, will be sold on **"As is where is", "As is what is" and "Whatever there is without recourse"** for the recovery of dues to the Bank as per Demand Notice under Section 13(2) & futher interest thereon, charges and costs due to the Canara Bank, as detailed in the table below.

EMD Increment Amount 10,000/-

Last Date & Time for Submission of Process Compliance Form with EMD Amount 26.12.2023 up to 5:00 PM. **Date & Time of E-Auction : 27.12.2023 between 11:30AM to 12:30PM (With unlimited extensions of 5 minutes duration each)**

S. No.	Name of Account/Borrowers/ Guarantor and Branch Name	Description of Properties	Outstanding Amount	Reserve Price (In Lacs) / Earnest Money	EMD deposit A/c No. & IFSC Code
1.	**1. M/s Ansari Carpet Manufacturing Company,** Near Choti Masjid, Dhampur, Bijnor, **2. Mobin Ansari (Partner) S/o Haji Mustakeen,** Aladdinpur, Seohara, Dhampur, Bijnor, **3. Rizwana Parveen (Partner) W/o Mobin Ansari,** Aladdinpur, Seohara, Hampur, Bijnor, **4. Haji Mustqeem (Guarantor) S/o Abdul, Aladdinpur,** Seohara, Dhampur, Bijnor **Branch : Seohara Moradabad**	**1. Residential Land and Building situated at** vill – Alladinpur near Madina Masjid Dhampur Road Pragana Seohara, **in the name of Sh. Mustaqeem Ahmad,** Measuring 117.70 Sq Mt, **Boundaries : East :** House of Shaeiful Hasan and Salauddin, **West :** House of Warisan Alladiya, **North :** Property of Mobin after that Dhampur Road, **South :** House of Shariful Hasan	Rs. 1,12,18,683/- + intt. & other expenses	Rs. 48,49,000.00/- / Rs. 4,84,900/-	**A/c No- 2204209272946 IFSC Code: CNRB0002204**
		2. Residential Land and Building situated at vill – Alladinpur Near Madina Masjid Seohara In The Name of Sh. Mobeen Ahmad Measuring 74.60 Sq Mt., **Boundaries : East :** House and Shop of Salauddin, **West :** Madina Masjid and Shop of Maqsood Hasan, **North :** Dhampur Road, **South :** House of Mustqeem Ahmad		Rs. 62,12,000.00/- / Rs. 6,21,200/-	
		3. Commercial Land and Building Situated at Village Salempur Jhilla Pragana Seohara in the Name of Sh. Mobeen Ansari Measuring 755.84 Sq. Mt, **Boundaries : East :** Land of Deepika Sharma, **West :** Land of Alka Rani, **North :** Land of Alka Rani, **South :** Dhampur Moradabad Road		Rs. 28,30,000.00/- / Rs. 2,83,000/-	
2.	**1. M/s Ganpati Crockery Emporium, Prop. Mr. Sachin Agarwal S/o Lt. Suresh Agarwal** R/o 92 Katra Puran Jat Opp. Masjid, Moradabad 244001 U.P., **2. Mr. Sachin Agarwal (Proprietor) S/o Lt. Suresh Agarwal** R/o 92 Katra Puran Jat Opp. Masjid, Moradabad 244001 U.P., **3. Mr. Mukul Agarwal (Guarantor) S/o Lt. Suresh Agarwal** R/o 92 Katra Puran Jat Opp. Masjid, Moradabad 244001 U.P **Branch : Kutchery Road**	**Land Building in** the Name Of Mr. Sachin Agarwal Measuring 145.22 Sq Mt Situated At Mohalla Katra Puran Jaat Opp Masjid Near Gupta and Goel Nursing Home Moradabad 244001, Registered in Bahi No. 1, Jild No. 5854, Pages No. 263 To 280 Sale Deed No. 10708 Dt. 21.08.2007 In Registrar Moradabad, **Boundaries : East :** Abchak And Then H/o Basant Lal and Shalini, **West :** Pvt. Rasta 11'9 Wide, **North :** Property of Hari Om, **South :** House of Shariful Hasan	Rs. 1,19,63,291.49/- + intt. & other expenses	Rs. 94,45,500/- / Rs. 9,44,550/-	**A/c No- 8598209272946 IFSC Code: CNRB0008598**

The statutory notice under Rule 8 (6) of the SARFAESI Act 2002 is a 30-day Sale Notice.

Other terms and Conditions: 1. Auction/bidding shall be only through "online Electronic Bidding" through the **website www.indianbankseauction.com.** Bidders are advised to go through the website for detailed terms before taking part in the e-auction sale proceeding. **2.** The property can be **inspected** with Prior Appointment with Authorised Officer, on any working day